PANDIT S. S. N. TANKHA: The Government is not able to give exact information regarding the posts for which students passing in the third division have been prohibited employment. The Education Ministry should at least have the information whether any such posts exist from which students who pass in the third division are barred tfrom employment. This information should be in their possession.

DR. K. L. SHRIMALI: As the hon. Member is aware, the Education Ministry is responsible for the recruitment of officers under their departments. The other Ministries may have separate rules for them. Therefore, this information is not available with us; it will have to be collected from the various Ministries and departments of the Government.

श्री भगवत नारायण भार्गव : क्या यह सही है कि अखबारों में जो विज्ञापन प्रकाशित किये जाते हैं उनमें यह लिखा रहता है कि फर्स्ट डिवीजन के विद्यार्थियों को लिया जायेगा और तीसरे श्रेणी के विद्यार्थियों को नहीं लिया जायेगा ?

SHRI BHUPESH GUPTA: As far as we know, third division is no disqualification for recruitment to the Council of Ministers. May I know, Sir, what happens in the case of many third division students, how the Government proposes to look after them? Or are they to remain unemployed without any opportunities in life?

SHRI ARJUN ARORA: Let them all become Ministers.

DR. K. L. SHRIMALI; They are all Members of Parliament and there is no . .

MR. CHAIRMAN: Disqualification. DR. K. L. SHRIMALI: Yes.

पुरातत्व संबंधी महत्व की मूर्तियां

*१८०. श्री भगवत नारायण भार्गव : क्या वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने अपने अधीनस्थ पदाधिकारियों को चेतावनी दी है कि पुरातत्व सम्बन्धी महत्व की मूर्तियों के रखरखाव, रक्षा, चोरी, खण्डन आदि की सामयिक रिपोर्ट देते रहें ; और

(ख) १९६१–६२ में कितनी मूर्तियों की (१) चोरी होने (२) खण्डित हो जाने और (३) भूमि खोद कर निकाले जाने की सूचना सरकार को मिली और ये मूर्तियां कहां स्थित थीं ?

IDOLS OF ARCHAEOLOGICAL IMPORTANCE

*180. SHRI B. N. BHARGAVA: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether Government asked their subordinate officers to submit reports from time to time about the preservation, protection, theft and breakage, etc. of idols of archaeological importance; and

(b) how many idols were *(i)* stolen (ii) broken, and (iii) excavated during 1961-62, about which Government got such a report and where these idols were located?]

वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्रालय में उपमंत्री (डा० मन-मोहन दास) : (क) सरकार ने ऐसी रिपोर्टें नहीं मांगी हैं लेकिन कर्मचारी आर्क्योलाजी के महानिदेशक को सुरक्षित जगहों और यादगारों के बारे में रिपोर्ट जरूर भेजते हैं ।

(ख) (१) १६

[ ] English translation.

(२) और (३) अभी तक पिछले साल खुदाई करने वाले सभी संगठनों से रिपोर्टें नहीं आयी हैं ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS} : (a) The Government have not asked for such reports. But officers invariably send reports to the Director General of Archaeology in respect of protected sites and monuments

(b) (i) 16

(ii) and (iii) Reports have not yet been received from all the organisations that carried out excavations last year.]

श्री भगवत नारायण भार्गव : क्या मैं जान सकता हूं कि जो रिपोर्टें सबार्डिनेट आफिसर भेजते हैं उन के लिए सरकार ने कितनी अवधि निर्धारित की है कि वे साल में कितनी रिपोर्टें भेजें या साल में एक बार रिपोर्ट भेजें?

DR. MONO MOHAN DAS: Sir, protection and maintenance of archaeological sites and monuments and antiquities are the normal functions of the department. So. the higher authorities—-the Government and the Director-General of Archaeology and other higher officers—come into the picture; that is, they are informed only when there is something wrong in the normal process of execution of these functions.

श्री भगवत नारायण भार्गव : क्या यह सही है कि जो सबार्डिनेट आफिसर हैं उनका क्षेत्र इतना बड़ा है कि उनके लिए यह असम्भव है कि वे इस तरह की चोरियों का पता लगा सकें । इस सदन में एक प्रश्न के उत्तर में माननीय मंत्री जी ने बतलाया था कि सरकार को कोई सूचना वहां से नहीं मिली है ।

SHRI HUMAYUN KABIR: Yes, it is certainly true that the circles have expanded recently but we are **also** trying to improve the quality and the number of the officers, and it is not correct that we do not have any information whenever any incident like this takes place

श्री भगवत नारायण भार्गव : क्या सरकार का ध्यान उन समाचार पत्रों की खबरों पर गया है जो कई बार छप चुकी हैं कि हिन्दुस्तान में एक इन्टरनेशनल गैंग है जो इस तरह की मूर्तियों की चोरियां कर रहा है और विदेशों को एक्सपोर्ट कर रहा है और यहां बेच रहा है ?

SHRI HUMAYUN KABIR: It is unfortunately true that about a year and a half or two years ago, a number of incidents like that took place. But as a result of action which was taken and the security measures, there have been no such reports recently excepting the ones which will be mentioned in answer to the next question. We are also taking other measures like control at the ports of entry or exit to see objects they do not go out.

श्री भगवत नारायण भार्गव : जिन चोरियों के बारे में सरकार को पता है क्या उनके सम्बन्ध में बतलाने की कृपा करेंगे कि कितने केसेज में चोर पकड़े गये हैं और क्या क्या सजा उन्हें मिली है ?

SHRI HUMAYUN KABIR: If I have to give the details of all the cases, I may ask for separate notice.

श्री विमलकुमार मन्नालालजी चौरडिया: क्या माननीय मंत्री जी यह बतलायेंगे कि जब ये चोरियां पकड़ी गईं और उस के पश्चात

†[ ] English translation.

जो आपका नार्मल, प्रोसिजर है उस में क्या कोई ऐसा परिवर्तन किया गया है जिस से भविष्य में फिर इस तरह की घटनाएं न घटें ?

SHRI HUMAYUN KABIR: Whenever there has been any theft, naturally security measures have been improved and a number of steps have been taken. But I would not like to disclose those because then the purpose may be defeated. But one measure which I can describe here is that in many cases, the surrounding walls of the museums have been raised in height and there have been additional guards and chowkidars, and we are taking every possible step.

t [THEFT OF TWO BRONZE STATUES OF

नालंदा संग्रहालय से बुद्ध की दो कांसे की मूर्तियों की चोरी

*१८१. **श्री नवाबसिंह चौहान :** क्या वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछली १० मार्च को नालंदा संग्रहालय से बुद्ध की दो कांसे की मूर्तियां चोरी चली गई ;

(ख) यदि हां, तो ये मूर्तियां कब और कहां प्राप्त हुई थीं और कितनी पुरानी थीं और

(ग) इस चोरी के सम्बन्ध में अब तक क्या कार्यवाही की जा चुकी है और ऐसी चोरियों को रोकने का क्या कोई विशेष प्रबन्ध किया जा रहा है ?

BUDDHA FROM NALANDA MUSEUM

*181. SHRI NAWAB SINGH CHAUHAN: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether it is a fact that two bronze statues of Buddha were stolen from the Nalanda Museum on the 10th March last;

(b) if so, when and where these statues were found and ho-w old they were; and

(c) what action has been taken so far in regard to this theft and whether any special arrangements are being. made to prevent such thefts?]

f[ ] English translation.

trTHE DEPUTY MINISTER IN THE

वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्रालय में उपमंत्री (डा० मन मोहन दास) : (क) जी हां ।

(ख) मूर्तियां सन् १९३२–३३ में नालंदा के खुदाई के क्षेत्र में मिली थीं और वे पाल काल अर्थात् ८वीं और १२वीं शताब्दियों के बीच की हैं ।

(ग) मामले की रिपोर्ट पुलिस में कर दी गई है । चोरियों की रोकथाम के लिये खास उपाय किये गये हैं।

MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS) : (a) Yes, Sir.

(b) The statues were found in 1932-33 at the excavated area of Nalanda and they belong to the Palla period *i.e.* between 8th and 12th Century A.D.

(c) The matter has been reported to the police. Special precautions have been taken to prevent th« recurrence of thefts.]

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या माननीय मंत्री महोदय बतलाने की कृपा करेंगे कि जो केयरटेकर था या जो भी अधि-